

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4163
ANSWERED ON:18.12.2014
CONSTRUCTION OF APPROACH ROAD BRIDGE
Ray Shri Bishnu Pada

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has undertaken the construction and restoration work of roads, approach roads and bridges in the Andaman during the last three years and the current year;
- (b) if so, the details thereof and the current status of the same, project-wise;
- (c) the time by which the work would be completed; and
- (d) whether the local Member of Parliament had written any letters to the Lt. Governor on the Andaman & Nicobar Administration for construction and restoration of bridges, roads and approach roads during the period, if so, the details thereof and action taken thereon, letter-wise?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (c) 'Rural roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Government of India to improve the Rural Infrastructure through construction of roads. The programme envisages connecting all eligible unconnected habitations by way of a single all-weather road as per Core Network in rural areas. Under PMGSY, 18 road works were sanctioned to the Union Territory of Andaman & Nicobar Islands. As per the information furnished by the UT Administration, so far 6 works have been completed and 5 works have been considered by the UT Administration for dropping. The UT Administration has reported that the works have been delayed due to various reasons such as area falling under forest, difficulty in getting private land, difficult geographical conditions, lack of locally available material, etc.

(d) The local Member of Parliament in his letters dated 21.11.2014 has informed that he has taken up various issues with the Lt. Governor of Andaman & Nicobar Administration. The listed road works in the said letters do not appear to be covered under the PMGSY. Any works under programmes such as PMGSY, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) etc., are formulated and implemented by the local administration in accordance with the respective programme guidelines. Accordingly, the Andaman & Nicobar Administration has been requested to address the issues in consultation with the local Member of Parliament on a priority basis.